

HIGH COURT OF DELHI : NEW DELHI
(PROJECT & PLANNING-II BRANCH)

No. 799 /P&P-II/DHC

Dated 12/8/25

QUOTATION NOTICE

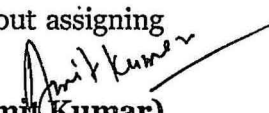
Sealed quotations are invited for purchasing Digital EPABX System of reputed brands, that can support two telephone lines and can run following components, for being provided at the residential offices of Hon'ble the Chief Justice and Hon'ble Judges of this Court:

1. One EPABX Board
2. Ten Digital Telephones
3. Five Analogue Telephones
4. One Cordless Phone

Interested parties may submit their **quotation/rates [component wise]** of Digital EPABX System (as per format enclosed at ANNEXURE 'A') with terms & conditions viz. warranty period, installation charges, shifting charges, installation accessories (material) rates in sealed cover to "THE DEPUTY REGISTRAR (P&P-II), ROOM No. B-109, 1st BASEMENT, ADMINISTRATIVE BLOCK, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003" latest by 27.08.2025 till 4.30 P.M. and "**Quotation for Digital EPABX SYSTEM**" should be super scribed on the top of the envelope containing quotation.

No quotation shall be entertained after due date. The quotation should also contain rates of other incidental or consequential charges. The vendor must have office/proper set-up in Delhi/New Delhi having well trained and courteous staff capable of handling VIPs and capable of providing service at odd hours/emergent circumstances and at short notice (within 1-2 hours) also. It may be noted here that the equipments would be purchased as per requirement throughout the year or till the time as may be settled, hence the quoted rates must remain in force for minimum one year post approval of quotation.

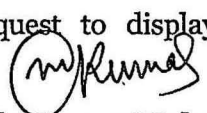
This Court reserves the right to accept or reject any or all quotations without assigning any reason.


(Amit Kumar)

Assistant Registrar (P&P-II)

Copy to:-

1. Administrative Officer (Judicial) (Computer) with the request to upload the Quotation Notice on website of this Court.
2. Administrative Officer (Judicial) (Establishment) with the request to display the Quotation Notice on the Notice Board of this Court.


(Manish Kumar Mahajan)

ADMN. OFFICER (JUDICIAL) (P&P-II)

(8527000561)

ANNEXURE 'A'

Details regarding main parts of EPABX System

Sl. No.	Description of item	Price per item	GST %	GST amount	Amount
1.	EPABX Board (Model)				
2.	Digital Telephone (Model)				
3.	Analogue Telephone (Model)				
4.	Cordless Telephone (Model)				
Total					

Other details :-

1. Terms & Conditions
2. Warranty Period of EPABX Board and other components
3. Validity period of rates (Minimum one year)
4. Installation Charges
5. Shifting Charges
6. Installation accessories (Wire, Conduit, MDF Box, etc.) rates
7. Any other incidental or consequential charges
8. Number of total field staff
9. Name and contact number of the Co-ordinator on behalf of vendor
10. Qualification of staff
11. Undertaking in Annexure 'B'.

Annexure - 'B'

UNDERTAKING

I/We undertake that neither the firm M/s. _____

_____ nor its Partner/Director/Proprietor {name of all owner(s)}

_____ has/have been blacklisted/banned and its
Business dealings with the Central / State Government / Public Sector Undertaking /
Autonomous Bodies has/have been banned/terminated on account of poor performance/conduct.

I/We also undertake that all the terms and conditions of the instant Quotation Notice are
acceptable to me/us.

I/we also undertake that in case the supply is not found to be in conformity with the
purchase order or any other distortion, the whole supply will be taken back at the cost of the firm
with replacement of goods within 3 days.

I/we further undertake that I/we have confirmed and correctly applied the HSN Code of
the required item and its corresponding applicable GST rate as on date with sole responsibility.

Signature of the authorised
Signatory of the firm/company/organization
Official Stamp/Seal

Date: _____

Place: _____